GOVERNMENT OF INDIA YOUTH AFFAIRS AND SPORTS LOK SABHA

UNSTARRED QUESTION NO:4028 ANSWERED ON:18.12.2012 INVOLVEMENT OF PSUs IN SPORTS Chavan Shri Harischandra Deoram

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government has any scheme to involve the Public Sector Undertakings (PSUs) in development of sports infrastructure/facilities at local level for the benefit of national, international and local sportspersons;
- (b) if so, the details thereof;
- (c) whether the Government has any programme/schedule for monitoring the above scheme on weekly or monthly basis at the Ministry level;
- (d) if so, the details thereof and the action taken/proposed to be taken thereon; and
- (e) if not, the reasons therefor?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH)

(a) to (e): At present, the Ministry of Youth Affairs & Sports does not have any scheme for involving Public Sector Undertakings (PSUs) in the development of sports infrastructure /facilities at local level for the benefit of national, international and local sportspersons. However, corporate entities, both in the private and public sector, make contributions to the National Sports Development Fund, set up in 1998, under the Charitable Endowments Act, 1890, with a view to mobilizing resources from the Governmental and non-governmental sources for promotion of sports and games in the country. Funds of NSDF are utilized, interalia, for promotion of sports in general and specific sports disciplines and individual sportspersons in particular for achieving excellence at the national and international level, construction and maintenance of sports infrastructure etc.